IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT– II)

Item No. 215
IB-13/ND/2023
IA-2886/2024

IN THE MATTER OF:
CFM Asset Reconstruction Pvt. Ltd. ... Applicant/Petitioner

Versus

Sh. Darshan Lal Baweja ... Respondent

Under Section: 95 of IBC, 2016

Order delivered on 08.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant :
For the RP : Adv. Ashutosh Kumar with RP Neeraj Bhatia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2886/2024: As prayed by Ld. Counsel appearing for the PG, one-week time is granted for filing the reply.

List on 12.08.2024.

Sd/- **Sd/-**
(SUBRATA KUMAR DASH) **(ASHOK KUMAR BHARDWAJ)**
MEMBER (T) **MEMBER (J)**